

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA No. 372/2019 20-11-2019 in SPLA No. 373/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 21285/2020 - EXEMPTION FROM FILING O.T.

IA No. 191063/2019 - EXEMPTION FROM FILING O.T.

IA No. 1547/2022 - EXEMPTION FROM FILING O.T.

IA No. 53486/2021 - EXEMPTION FROM FILING O.T.

IA No. 113059/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 5025-5026/2020 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 34152/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 60666/2020

FOR EXEMPTION FROM FILING O.T. ON IA 60674/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 62250/2020

FOR EXEMPTION FROM FILING O.T. ON IA 109583/2020

FOR EXEMPTION FROM FILING O.T. ON IA 109597/2020

IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 60674/2020 - EXEMPTION FROM FILING O.T.

IA No. 109597/2020 - EXEMPTION FROM FILING O.T.

IA No. 109583/2020 - EXEMPTION FROM FILING O.T.

IA No. 60666/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 62250/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 13536/2020 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 58921/2020

FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 58925/2020

FOR EXEMPTION FROM FILING O.T. ON IA 58926/2020

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 58929/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 62267/2020
FOR EXEMPTION FROM FILING O.T. ON IA 109606/2020
FOR EXEMPTION FROM FILING O.T. ON IA 109836/2020
IA No. 58921/2020 - CONDONATION OF DELAY IN FILING
IA No. 58926/2020 - EXEMPTION FROM FILING O.T.
IA No. 109836/2020 - EXEMPTION FROM FILING O.T.
IA No. 109606/2020 - EXEMPTION FROM FILING O.T.
IA No. 62267/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 58929/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 58925/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 67925/2020
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 67927/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 82905/2020
FOR EXEMPTION FROM FILING O.T. ON IA 82910/2020
IA No. 67925/2020 - EXEMPTION FROM FILING O.T.
IA No. 82910/2020 - EXEMPTION FROM FILING O.T.
IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 09-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)

Mr. Parthiv K. Goswami, Sr. Adv.
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For Respondent(s)

Mr. Satpal Singh, AOR

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Mr. Mukesh Kumar Singh, Adv.
Mr. Amit, Adv.
Mr. Ajit Kumar Pathak, Adv.
Mr. Kunwar Siddharth Singh, Adv.
Mr. Vipin Sandu, Adv.
Mr. Vipin Kumar Saxena, Adv.
Mr. Maneesh Saxena, Adv.
Mr. Vijay Dixit, Adv.
Mr. Vijay Pratap Singh, Adv.

Mr. Ravi Chandra Prakash, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Abhishek Tripathi, Adv.
Ms. P. Jha, Adv.
Ms. Vani Vyas, Adv.

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on a Non-Miscellaneous Day in the month of March, 2023.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)